

The Gram Nyayalayas Act provides that the District Court or the Court of Session, as the case may be, with effect from such date as may be notified by the High Court, can transfer all the civil or criminal cases, pending before the courts subordinate to it, to the Gram Nyayalaya competent to try or dispose of such cases.

**Setting up of Micro and Small Scale Industries
in Karnataka**

2566. DR. PRABHAKAR KORE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the Micro and Small Scale Industries set up in Belgaum district in Karnataka, industry-wise during the last three years;
- (b) the details of the proposals received during that period; and
- (c) the details of proposals approved and the financial assistance provided to them to set up industries?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIAPPA): (a) Sir, details of the Micro and Small Industries set up in the Belgaum district in Karnataka, during the last three years are given below:—

*Number of Entrepreneur's Memorandum Part-II (EM-II) filed
by Micro, Small and Medium Enterprises*

Year	Micro	Small	Medium	All
2009-10	1505	29	2	1536
2010-11	1673	27	1	1701
2011-12	1663	37	0	1700

Industry-wise details of EM-II filed by the Micro, Small and Medium Enterprises in Karnataka by type of industry are given in the Statement (*See* below). The district-wise details are not centrally maintained.

(b) and (c) Financial assistance is provided to MSMEs through various schemes of the Ministry of MSME. District-wise details are not centrally maintained.

Statement

Industry-wise details of EM-II filed by the Micro, Small and Medium Enterprises in Karnataka

Sl. No	NIC 2004	Description	No. of EM-II*		
			2009-10	2010-11	2011-12
1	2	3	4	5	6
1.	01	Agriculture, Hunting and Related Service Activities	0	0	0
2.	02	Forestry, Logging and Related Service Activities	0	0	0
3.	05	Fishing, Aquaculture and Service Activities Incidental to Fishing	0	0	0
4.	10	Mining of Coal and Lignite; Extraction of Peat	0	0	0
5.	11	Extraction of Crude Petroleum and Natural Gas; Service Activities incidental to Oil and Gas Extraction, excluding Surveying	0	0	0
6.	12	Mining of Uranium and Thorium Ores	0	0	0
7.	13	Mining of Metal Ores	0	0	0
8.	14	Other Mining and Quarrying	0	0	0

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1	2	3	4	5	6
9.	15	Mfg. of Food Products and Beverages	1317	1204	1551
10.	16	Mfg. of Tobacco Products	2	18	1
11.	17	Mfg. of Textiles	1642	2458	2259
12.	18	Mfg. of Wearing Apparel; Dressing and Dyeing of Fur	3911	4549	5252
13.	19	Mfg. of Leather and Leather Products	458	483	552
14.	20	Mfg. of Wood and Wood Products	1630	1336	1885
15.	21	Mfg. of Paper and Paper Products	102	105	64
16.	22	Publishing, Printing and Reproduction of Recorded Media	219	199	466
17.	23	Mfg. of Coke and Refined Petroleum Products and Nuclear Fuel	19	20	19
18.	24	Mfg. of Chemicals and Chemical Products	405	421	310
19.	25	Mfg. of Rubber and Plastics Products	379	377	230
20.	26	Mfg. of other Non-Metallic Mineral Products	681	688	652
21.	27	Mfg. of Basic Metals	198	123	112
22.	28	Mfg. of Fabricated Metal Products	1196	1363	1841

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23.	29	Mfg. of Machinery and Equipment n.e.c.	844	840	838	<i>Written Answers to</i>
24.	30	Mfg. of Office, Accounting and Computing Machinery	45	50	59	
25.	31	Mfg. of Electrical Machinery and Apparatus n.e.c.	194	157	117	
26.	32	Mfg. of Radio, Television and Communication Equipment and Apparatus	84	99	157	
27.	33	Mfg. of Medical, Precision and Optical Instruments, Watches and Clocks	79	64	46	
28.	34	Mfg. of Motor Vehicles, Trailers and Semi-Trailers	37	27	36	[17 DEC., 2012]
29.	35	Mfg. of other Transport Equipment	11	20	22	
30.	36	Mfg. of Furniture; Manufacturing n.e.c.	1346	971	924	
31.	37	Recycling	1	0	0	
32.	40	Electricity, Gas, Steam and Hot Water Supply	19	18	39	
33.	41	Collection, Purification and Distribution of Water	0	0	0	<i>Unstarred Questions</i>
34.	45	Construction	0	0	0	
35.	50	Repair and Maintenance of Motor Vehicle, Retail Sale of Automotive Fuel	164	228	211	
36.	51	Wholesale of Trade and Commission Trade	0	0	0	

1	2	3	4	5	6
37.	52	Repair and Maintenance of Personal and Household Goods; Retail Trade	154	169	150
38.	55	Hotels and Restaurants	0	0	0
39.	60	Land Transport; Transport <i>via</i> Pipelines	8	11	5
40.	61	Water Transport	0	0	0
41.	62	Air Transport	0	0	0
42.	63	Supporting and Auxiliary Transport and Travel Agents Activities	4	7	10
43.	64	Post and Telecommunications	13	9	15
44.	65	Financial Intermediation, Except Insurance and Pension Funding	0	0	0
45.	66	Insurance and Pension Funding, Except Compulsory Social Security	0	0	0
46.	67	Activities Auxiliary to Financial Intermediation	0	0	0
47.	70	Real Estate Activities	0	0	0
48.	71	Renting of Machinery and Equipment Without Operator and of Personal and Household Goods	11	18	19
49.	72	Computer and Related Activities	266	296	386
50.	73	Research and Development			

51.	74	Other Business Activities	302	280	313
52.	75	Public Administration and Defence; Compulsory Social Security	0	0	0
53.	80	Education	0	0	0
54.	85	Health and Social Work	7	4	6
55.	90	Sewage and Refuse Disposal, Sanitation and Similar Activities	0	0	0
56.	91	Activities of Membership Organization n.e.c.	0	0	0
57.	92	Recreational, Cultural and Sporting Activities	15	13	14
58.	93	Other Service Activities	481	454	452
59.	95	Activities of Private Households as Employers of Domestic Staff	0	0	0
60.	96	Undifferentiated Goods — Producing Activities of Private Households for Own Use	0	0	0
61.	97	Undifferentiated Service — Producing Activities of Private Households for Own Use	0	0	0
62.	99	Extra Territorial Organization and Bodies	951	1355	2008
TOTAL:			17195	18434	21021

*Entrepreneur's Memorandum Part-II (EM-II) filed by Micro, Small and Medium Enterprises in Karnataka.

Mfg. – Manufacturing

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